

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE: EAST DISTRICT  
KARKARDOOMA COURTS, DELHI.

ORDER

Pursuant to the directions of Hon'ble High Court of Delhi as contained in letter No. 2819-2830/DHC/Gaz-IIB/G-9/2022 dated 19.05.2022, following Judicial Officers posted at East District, Karkardooma Courts, Delhi shall be detained during the Summer Vacation 2022, on the date mentioned against their name to look after the work assigned to them:

S. No.	Name of the Officer	Period of Detention	Work Assigned
1	Sh. Manoj Kumar, SCJ-cum-RC	13.06.2022	To Look after the work pertain to Library.
		14.06.2022to 16.06.2022	To Look after the weeding out work in Record Rooms.
2	Sh. Anubhav Jain, ASCJ-cum-JSCC-cum-GJ	15.06.2022	To Look after the work pertain to Library.
		16.06.2022 to 18.06.2022	To Look after the weeding out work in Record Rooms.
3	Sh. Mayank Mittal, ACJ-cum-CCJ-cum-ARC	22.06.2022	To Look after the work pertain to Library.
		23.06.2022to 25.06.2022	To Look after the weeding out work in Record Rooms

  
(DEEPAK JAGOTRA)

Principal District & Sessions Judge: East District  
Karkardooma Courts, Delhi,

No. 4107-4127

/Pr. D&SJ(E)/KKD/DELHI

Dated 8/6/2022

Copy forwarded for information and necessary action to :

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs), Tis Hazari Courts Delhi.
3. The Principal District & Sessions Judges, New Delhi District/ North-East District /North District/ North-West District/ West District/ Shahdara District/ South District /South-East District/ South-West District/Rouse Avenue Court Complex.
4. The Officer Incharge, Pool Car Section, Karkardooma Court, Delhi.
5. The Officer Incharge, Judicial Branch, Karkardooma Courts, Delhi.
6. The Officer Incharge, Record Rooms, Karkardooma Courts, Delhi.
7. The Officer Incharge, Library, Karkardooma Courts, Delhi.
8. Concerned Judicial Officer.
9. The DDO, East, Karkardooma Courts, Delhi.
10. The Administrative Civil Judge, East District, Karkardooma Courts, Delhi.
11. The President, Shahdara Bar Association (Regd.), Karkardooma Courts, Delhi.
12. The Hony. Secretary, Shahdara Bar Association (Regd.), Karkardooma Courts, Delhi.
13. The Administrative Officer (Judl.)/Incharge Filing Section, Bail Section, Computer, Administration, General, Accounts, Vigilance and Care Taking Branch, East District, Karkardooma Courts. Delhi.
14. The AO, Accounts Branch through Ld. DDO, East District, Karkardooma Courts, Delhi.
15. The Director, Directorate of Prosecution, Tis Hazari Courts, Delhi.
16. Incharge, Prosecution cell, Karkardooma Courts, Delhi.
17. The PS / Reader to Pr. District & Sessions Judge, East District, Karkardooma Courts, Delhi.
18. The Incharge, Lock-up, Karkardooma Courts, Delhi.
19. The Website Committee, Tis Hazari Courts, Delhi.
20. Notice Board, East District, Karkardooma Courts, Delhi.
21. Upload on LAYERS.

  
Principal District & Sessions Judge: East District  
Karkardooma Courts, Delhi.